



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/133/2019

Date of Order: 17.09.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

DEBJANI DUTTA DEBANGSHI

--Applicant

--vs--

CHITTARANJAN NATIONAL CANCER INSTITUTE
KOLKATA

--Respondents



For The Applicant(s): MR. J. R. DAS, COUNSEL

For The Respondent(s): MS. P. GOSWAMI, COUNSEL

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. At hearing, ld. counsel for the applicant produced a communication dated 17.09.2021, written by the applicant to the ld. counsel, intending to withdraw the present application.
3. Accordingly, the O.A is disposed of as withdrawn. No costs.
4. Letter dated 17.09.2021 is taken on record.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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